

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

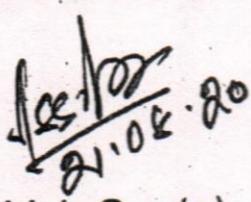
Subject:- Assignment of additional charge.

—  
Order No: 139 - JK(LD) of 2020.  
Dated : 21 - 08 - 2020.  
—

In the interest of administration, it is hereby ordered that,-

- i. Mr. Balvinder Singh, Legal Assistant, Principal Indra Gandhi Dental College, Jammu shall lookafter the litigation work of Directorate of Food, Civil Supplies and Consumer Affairs, Jammu in addition to his own duties till Smt. Aruna Gupta, Assistant Legal Remembrancer resumes her duties; and
- ii. Mr. Nawdeep Singh Sen, Junior Legal Assistant, Department of Law, Justice and Parliamentary Affairs shall lookafter the litigation work of Health and Medical Education Department, Civil Secretariat at Jammu in addition to his own duties till Mr. Manzoor Ahmed resumes his duties after availing paternity leave.

By order.

  
(Ashish Gupta)  
Deputy Legal Remembrancer.

No: LD(Estt)2020/34.

Copy to the:-

1. Financial Commissioner, Health and Medical Education Department.
2. Principal Indra Gandhi Dental Collage, Jammu.
3. Directorate of Food, Civil Supplies and Consumer Affairs, Jammu.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affair for information of the Secretary.
6. Concerned officials for compliance.
7. Incharge Website.
8. Order file.